

ANNEXURE-I

Statement of Immovable Property Return for the year 2012 (as on-01.01.2013)

Service: I C L S

Name of Officer (in full): SWADHIN BARUA Designation: Official Liquidator Date of Birth: 20.10.1958

Ministry/Department/Office: MCA/OL, Ranchi Grade Pay: Rs. 6600/- Present Pay: Rs. 25670/-

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property-housing, lands and other buildings.	Cost of Construction/ acquirement including land in case of house and year when purchased.	*Present Value	If not in own Name state in whose name held and his/her relationship to the Government servant.	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition and name with details of persons from whom acquired.	Annual Income from the property.	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Kolkata ① 1/4 Ruby Hall (East) Kolkata-78	Flat Area (700 Sq. feet)	Rs. 420,000/- 2001	Rs. 12 lac	Own name	By purchase 25-01-2001 Sri Ajit Kr. Sengupta (Owner of flat Ani (Eng))	MIL	To be given on rent after news
24 Paryana (South) ① 436, Madhurdaha Kali Kapur 700107	Flat Area (1245 Sq feet)	Rs. 2150,000/- 2011	Rs 35 lac	Own name	By purchase 30-06-2011 Sri Nepal Ch. Das (Promoter)	Residential	-

Signature: _____

Date: 17.01.2013

NOTES:

- *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- **Includes short term lease also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under the rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CC (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars if all immovable property owned, acquired or inherited by him or held on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government Servant.
- The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- The columns should be filled up neatly in capital letters.